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CENTRAL ADMINISTRATIVE TRIBUNAL JODHPUR BENCH: JODHPUR.

Original Application No. 184/2005

Date of Order: 03.08.2005

Coram:

Hon'ble Mr. J K Kaushik, Judicial Member. Hon'ble Mr. G.R. Patwardhan, Administrative Member.

Luna Ram S/o Shri Sharvan Das, age 41 years, R/o Village Bilanga, Post Sarodiya, Via Lalgarh, District Churu.

Applicant.

Mr. I.R. Choudhary, counsel for the applicant.

VERSUS

- Union of India through the General Manager, Western Railway, Church Gate, Mumbai.
- The General Manager (Establishment), Western Railway, Church Gate, Mumbai.
- 3. The Divisional Railway Manager, Western Railway, Mumbai Central, Mumbai.
- 4. The A.P.O. (M), Western Railway, Mumbai Central, Mumbai.

: Respondents.

ORDER (Oral)

Per Mr. J K Kaushik, Judicial Member.

The learned counsel for the applicant submits that the applicant may be permitted to withdraw this Original Application for the reason that there are certain facts and grounds left out, inadvertently and he intends to incorporate the same in the fresh Original Application so as to project the complete facts. He also intends to avail alternative remedies



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available to him as per the rules like filing of the representation or any other statutory remedies. He has also submitted that the applicant may be permitted to file fresh Original Application.



2. In the facts and circumstances of this case, the Original Application is dismissed as having been withdrawn. However, the applicant would be at liberty to avail any alternative remedy that may be available to him or file fresh application in case he is so felt advised in accordance with law.

(G.R. Patwardhan)
Administrative Member.

(J K Kaushik) Judicial Member

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